

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.804/2018

NEW DELHI THIS THE 1ST OCTOBER, 2018

**HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)
HON'BLE MR. S. N. TERDAL, MEMBER (J)**

Himanshu Joshi, age 26 years,
Group -C,
S/o Shri Dhaneshwar Joshi,
R/o House No.888, J Block,
Kali Bari Marg, Near Tirupati
Balaji Temple, Delhi-110001. ...Applicant

(By advocate: Mr. Shashi Kumar Gupta for Mr. Rajnish Ranjan)

VERSUS

1. The Directorate General of Health Services, Ministry of Health & Family Welfare, 'A' Wing, Nirman Bhavan, New Delhi-110011.
2. Dr. Ram Manohar Lohia Hospital
Baba Kharag Singh Marg,
Near Gurudwara Bangal Sahib,
Connaught Place,
Delhi-110001
Through its Director/Medical Superintendent.
3. Safdarjung Hospital
Opposite AIIMS, Ring Road,
Safdarjung Enclave,
Delhi-110029
Through its Director/Medical Superintendent.
4. LHMC & Smt. Suchita Kriplani Hospital, C-604, Opp Shivaji Stadium Bus Terminal, Shaheed Bhagat Singh Marg, Connaught Place, Central, Delhi-110001
Through its Director/Medical Superintendent.

5. Kalawati Saran Children Hospital
C-604, Opp Shivaji Stadium Bus
Terminal, Shaheed Bhagat Singh Marg,
Connaught Place, Central,
Delhi-110001.
Through its Director/Medical
Superintendent.

...Respondents

(By advocate: Mr. Manish Kumar)

ORDER (Oral)

By Shri K.N. Shrivastava, Member (A):

Learned proxy counsel for the applicant submits that the applicant would like to withdraw this OA. Prayer allowed. The OA is dismissed as withdrawn.

(S.N. TERDAL)
MEMBER (J)

(K.N. SHRIVASTAVA)
MEMBER (A)

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